

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2375
ANSWERED ON:19.03.2002
DEFACEMENT OF PROPERTY ACT, 1976
PAWAN KUMAR BANSAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Chandigarh UT has enforced the law relating to defacement of property viz. West Bengal Prevention of Defacement of Property Act, 1976;
- (b) whether the aforesaid Act is considered to be not a true deterrent to check defacement;
- (c) if so, whether there is a proposal to plug the loopholes and lacunae therein; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

- (a): Yes, Sir.
- (b): No, Sir.
- (c)&(d): There is no such proposal under the consideration of the Government.